

**SPECIAL BENCH**

**ITEM NO.124**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.68/ALD/2023**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SAHANI INFRATECH PVT LTD &amp; ORS. V/S ROC, KANPUR &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Mohit Gulati, CS : *For the Petitioner*  
Sh. Pradeep Singh Sisodia, CGSC : *For the RoC*  
Sh. Gaurav Mahajan, Proxy for : *For the I.T. Deptt.*  
Sh. Krishna Agrawal, Sr. S.C.

**ORDER**

- 1.** In this case, the reports on behalf of the Income Tax Department as well as the ROC has been filed.
- 2.** Ld. Authorized Representative for the Petitioner states that he has not received the copy of the reply filed by the ROC.
- 3.** Ld. CGSC representing the ROC undertakes to supply the same to the Ld. Counsel representing the petitioner on his email ID to be shared on the chat box.
- 4.** Let the matter be adjourned for further hearing before the Regular Bench on 8<sup>th</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Manni Sankariah Shanmuga Sundaram)**  
**Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*